

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1126  
ANSWERED ON:14.07.2004  
FURNISHING WRONG INFORMATION  
Vijay Krishna Shri

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

to the answer given to Unstarred Question No. 2612 dated December 4, 2002 regarding review of registration of firms and state:

- (a) whether the matter has since been considered;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether no action has been taken against the officials of Kendriya Bhandar responsible for giving factually incorrect information in replying to USQ No. 879 dated 6.3.2002 saying that the sticker placed on Milton Jugs was of higher MRP which was in actual fact of lower MRP; and
- (d) if so, the reasons for shielding those employees and the steps taken to initiate stern action against them now?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): The Implementation Statement in fulfillment of the Assurance has since been furnished to the Ministry of Parliamentary Affairs.

(c) & (d): The information will be laid on the Table of the House.